

(19)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CP/684/(IB)/2017  
NAME OF THE PETITIONER(S) : CENTRUM CAPITAL LTD  
NAME OF THE RESPONDENT(S) : SHRIRAM EPC LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. V.M. KARTHIK.  
Represent Counsel for  
Petitioner

V.M. Karthik

2. VISHNU MOHAN

for Respondent

V.M.

ORDER

Counsel representing both sides are present. At their request time is enlarged for hearing. Put up on 19.12.2017.

-sd-

(S.VIJAYARAGHAVAN)  
MEMBER (TECHNICAL)  
/pb/

-sd-

(K.ANANTHA PADMANABHA SWAMY)  
MEMBER (JUDICIAL)